

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

COMP.APPL(IBC)/563(CH)2019

COMP.APPL(IBC)/76(CH)2020

CONT.A.(IBC)/22(CH)2023

IA(I.B.C)/1058(CH)2024

IA(I.B.C)/1554(CH)2024

In

CP (IB) No.340/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:

Punjab Basmati Rice Ltd.

...

Petitioner

Under Section: 10, 60(5), 66, IBC 2016

Rule: 11 of NCLT Rules, 2016

Order delivered on 23.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.08.2024.

Sd/-

Court Officer

23.07.2024

Atiqur Rehman